

## **Declaration of Assets and Liabilities**

Year2022/2023

I, Dr. Deepak Kumar son of LateSri Kailash Nath Gupta Aged 47 years, belonging toBihar Animal Husbandry(Pashupalan) department service and presently working as P S to Sachetak, Ruling party, Bihar Vidhan Sabha give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependent-I Name	Dependent-2 Name	Depend ent-3 Name
(i)	Cash	Dr.Deepakkumar 94,954/-	Jagriti Gupta 99,454/-	Kushagra Deepak 98,475/-	Agrani Decepak 96,993/-	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Patna (Joint) B.V.C Campus S.B.I Raja Bazar,Patna Allahabad Bank Bidupur S.B.I(B.V.C) Patna, PPF Bank Of Baroda,Hajipur	S.B.I Motihari S.B.I Chauradano P.N.B Bidupur	S.B.I(B,V.C)Patna	S.B.I(B.V.C)Patna	
		P.N.B.Bidupur				NIL
(iii)	Bonds, Debentures and Shares in companies	U.T.1 SIP(opportunity fund)- Rs 2000 per month * 2	NIL	NIL	NIL.	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy Rs 100000 L.I.C Policy Rs 100000 L.I.C Policy Rs 55000	L.L.C Policy Rs 100000	NIL	NIL	NIL
(v)	Motor Vehicles(Details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	175 gm. (Gold) 365 gm. (Silver)	485 gm. (Gold) gifted 1180 gm. (Silver) gifted	NIL	NIL	NIL

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	Other assets, such as values of claims/interests	L.E.D T.V, Freeze,Godrej, Almirah,Furniture,Sofa Set,Computer& Other Electrical Appliances &Other Furniture	NIL	NII.	NIL	NIL
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent- 1 Name	Dependent- 2 Name	Dependent- 2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Parental Undefined	NIL	NIL	NIL	NIL
(ii)	Non- Agricultural Land - Location(s) - Extent (Total measurement) - Current market value	Parental (ShareUndefned) Bidupurbazaar,Hajipur 4600 sqft, 1905 sqft 1.55 crore , 85 lac	Jagriti Gupta Patna,Bidupur(Gifted) 1136 sqft,630 sqft, 900sqft 85 lac, 95 lac, 55 lac	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location(s) - Extent (Total measurement) - Current market value	Paternal (Share Undefined) Self Residential Bidupur Bazaar 4800 sqft 2 crore 55 lac	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL.	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL.
	(ii)Loans from financial institutions	NIL	NIL

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<sup>\*</sup>Dependent here means a person substantially dependent on the income of the employee.

	(iii)Government dues:- (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs-1,81,197/- Year 22-2023 Pan No:-AOBPK5623C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

GPF/CPF/PRAN NO.	BHR/BVS/2773
GENDER:-	M (M/F)
DATE OF BIRTH :-	05/01/1976
CLASS/GROUP:- [	Δ (A/B/C)
CARDRE :-	BIHAR VETERINARY SERVICE
Full Name e.g. B.A.S	-Bihar Administrative Service, B.S.SBihar Secretariat Service etc.)
HOME DISTRICT:-	VAISHALI
hereby declare t	hat the above details are true to the best of my knowledge and

Signature: Desput Hymer.

Name of Employee: Dr. DEEPAK KUMAR

Place-PATNA

Designation:

PS to Sachetak, Ruling party

Date- 05/02/2023

Department:

Bihar Vidhan Sabha

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.